

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 89 of 2011**

**Dated : 18<sup>th</sup> July, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Chhattisgarh State Power Distribution Co. Limited ... Appellant(s)**

**Versus**

**Chhattisgarh State Power Generation Co. Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Gopal Choudary with**  
**Mr. A. Bhatnagar (Rep.)**

**ORDER**

**Admit.** Issue notice to the Respondents returnable on  
29.08.2011. Dasti service is permitted.

Post the matter on **29.08.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**Ts/ks**